


**IN THE COURT OF PRL. CIVIL JUDGE AND 1ST ADDITIONAL CIVIL
JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 17.10.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 271/2003	O.S. 1230/2018
2. O.S. 376/2009	O.S. 839/2006
3. O.S. 1000/2018	O.S. 673/2010
HEARING	O.S. 319/2011
4. O.S. 802/2020	O.S. 409/2011
5. O.S. 832/2020	O.S. 771/2011
6. O.S. 800/2020	O.S. 649/2012
7. O.S. 804/2020	O.S. 1226/2012
8. O.S. 184/2013	O.S. 1735/2012
9. O.S. 258/2015	O.S. 187/2013
10. O.S. 1518/2013	O.S. 1417/2013
EVIDENCE	O.S. 611/2015
11. O.S. 288/2001	O.S. 1143/2015
12. O.S. 980/2006	O.S. 1503/2015
13. O.S. 228/2007	O.S. 807/2019
14. O.S. 1684/2007	
15. O.S. 334/2014	


18/10/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 17.10.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) Mis. 46/2013	16) O.S 1046/2013
2) O.S 1228/2014	17) O.S 992/2014
3) O.S 912/2015	18) O.S 1312/2014
4) O.S 1258/2016	19) O.S 644/2018
EVIDENCE	20) O.S 1044/2018
5) O.S 54/2014	21) O.S 64/2019
6) O.S 134/2015	22) O.S 530/2019
7) O.S 380/2016	23) O.S 950/2019
8) O.S 610/2019	24) O.S 1084/2019
9) O.S 242/2015	25) O.S 876/2020
HEARING	26) O.S 878/2020
10) O.S 76/2007	27) O.S 880/2020
11) O.S 1108/2007	ORDERS
12) O.S 1188/2007	28) Mis. 42/2010
13) O.S 1548/2007	29) O.S 38/2011
14) O.S 1798/2007	30) O.S 908/2020
15) O.S 1478/2013	

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>12.00- 1.00 PM</u>				
1	O.S. 1455/2012 (EVIDENCE.) IA/1/2012		SOMASHEKAR.N Vs MUNIYAPPA	HARISH KUMAR P.R. AND NATARAJ
2	O.S. 1511/2012 (EVIDENCE.) IA/1/2012		H.MEERA BAI Vs K.M.KRISHNAMURTHY	S.G.PARTHASARATHY
<u>4.00- 5.00 PM</u>				
3	O.S. 641/2011 (OBJECTIONS) IA/1/2011		RENUKARADHYA Vs B.M RAJANNA	K.R KUMAR
4	O.S. 13/2012 (OBJECTIONS) IA/1/2012		ASIRVANAM BENEDICTINE SOCIETY Vs N GOPAL	MAHESHA P.
5	O.S. 235/2011 (HEARING)		ABRAHAM Vs ANNAIAH REDDY	
6	O.S. 327/2014 (HEARING) IA/1/2014		ANTHONY SWAMY Vs KAVERAPPA	SRIDHARA.T AND OTHERS
7	O.S. 151/2015 (HEARING) IA/1/2015		MUNIRAJU Vs CHANNAPPA	KUMARA
8	O.S. 267/2015 (HEARING) IA/1/2015		SUBBAMMA REP BY GPA CHANNARAYAPPA Vs THE JOINT REGISTRAR OF CO OPERATIVE SOCITIES	B J KRISHNA
9	O.S. 561/2015 (HEARING) IA/1/2015 IA/2/2015		T DEVAMMA Vs JAYAMMA	KUMAR
10	O.S. 1491/2015 (HEARING) IA/1/2015		CLEAN CITY ESTATES LTD REP G.S.MURALI KRISHNAN Vs SRINIVASA	M.K.SHIVARAM
11	O.S. 95/2016 (HEARING) IA/1/2016 IA/2/2016		ANIRUDH REP T.MANJULAMMA Vs SADASHIVA REDDY	K.N. NAGARATHNAMMA.
12	O.S. 271/2016 (HEARING) IA/1/2016 IA/2/2016		FNF BUSINESS PROCESS OUTSOURCING SERVICES INDIA PVT LTD REP BY SAMUEL OOMMEN Vs MOHANKUMAR LOGANATHAN	ASHOK G V

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 821/2017 (HEARING) IA/1/2017 IA/2/2017		KRISHNAPPA Vs K M RAVINDRA	G D HARISH
14	O.S. 841/2017 (HEARING) IA/1/2017		GOVINDARAJU Vs ANANDAMURTHY	SHIVARAMU N
15	O.S. 931/2018 (HEARING) IA/1/2018		V P NANJAPPA Vs K HARI BABU REP BY P SAMBASHIVA RAO	V VISWANATH
16	O.S. 962/2018 (HEARING) IA/1/2018 IA/2/2018		SANTHOSH BENNET VAS REP BY ASHOK PRABHU Vs A. KRISHNAPPA	CYRIL PRASAD PAIS
17	O.S. 905/2020 (HEARING) IA/1/2020 IA/2/2020		MARY CLARA Vs FATHIMA MARY	C.R.GOPALASWAMY.
18	O.S. 449/2011 (EVIDENCE.) IA/1/2011		MUNIYAPPA Vs MUTHAIAH	MAYURA VALAR
19	O.S. 389/2014 (EVIDENCE.) IA/1/2014		M.D. KIRAN KUMAR REPTD BY RAGHU.M.K Vs PARVATHAMMA	B.M.SHYAM PRASAD AND ASSOCIATES
20	O.S. 895/2014 (EVIDENCE.) IA/1/2014		SARASWATHI Vs NARASIMHALU. N.	S.G.NATARAJ
21	O.S. 1345/2014 (EVIDENCE.) IA/1/2014		K. SUDHAKAR REDDY Vs VENKATESH	Y. N. RAMANNA
22	O.S. 253/2015 (EVIDENCE.) IA/1/2015		M.D. INAYATH Vs SHASHIKALA	JAGADEESHACHARI
23	O.S. 199/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		RENUKA Vs KAMALAMMA	
24	O.S. 1125/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS, G.R.CHANDRASHEKAR AND G.RAJESH
25	O.S. 1127/2005 (ARGUMENTS)		K. NAGARAJ Vs P.V. SHIVARAMA REDDY	N.N. RAJ URS
26	O.S. 1129/2005 (ARGUMENTS)		K.NAGARAJ Vs P.V.SHIVARAMA REDDY	N.N.RAJ URS AND OTHERS

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 529/2012 (ARGUMENTS) IA/1/2012		LAKSHMIDEVAMMA Vs BHYRAPPA	JAYARAJ GOWDA
28	O.S. 823/2012 (ARGUMENTS) IA/1/2012		VASUDENDRA SHROFF Vs GOVINDAPPA	K. T. DAKAPPA
29	O.S. 1371/2012 (ARGUMENTS) IA/1/2012		MARAMMA Vs L.JAYARAM	C.N.KRISHNA REDDY
30	O.S. 1457/2019 (ARGUMENTS) IA/1/2019		BALIVADA SRINIVAS Vs SHIVANNA.A	M.MOHAN KUMAR AND ASSOCIATES
31	O.S. 21/2017 (ORDERS.) IA/2/2016 IA/1/2016 IA/4/2016 IA/3/2016		TECHNICOLOR INDIA PRIVATE LIMITED REP BY ITS AUTHORISED REPRESENTATIVE JEEVESH KUMAR Vs CHANTHU EZHAVATTOM	SHRISHAIL NAVALGUND
32	O.S. 907/2020 (ORDERS.) IA/1/2020		PALAGIRI NARASIMHA RAJU Vs RAMAKRISHNA	PRAVEEN HEGDE
33	O.S. 1035/2019 (OBJECTIONS) IA/1/2019		SRI SRI SANTHOSH GURUJI CORONETED AS SRI SRI SRI VIDHYAVACHASPATHI VISWA SANTOSH BHARATHI SRIPADARU Vs GOOGLE INC, REP BY CHEIF EXECUTIVE OFFICER	S. RAJASHEKAR
Cases listed below are adjourned due to Covid 19				
34	O.S. 1383/2018 (AMENDMENT) IA/1/2018 IA/2/2018	26-11-2020 (11:00-12:00 AM)	K SHOBHA Vs K R SHEELA	RAMESH ADITHYA
35	O.S. 1475/2012 (CALL ON) IA/1/2012 IA/2/2012 IA/3/2012	26-11-2020 (3.00- 4.00 PM)	C.RAJANNA Vs STATE OF KARNATAKA REPTD BY ITS SECRETARY	V.S.NARAYANA
36	O.S. 735/2011 (CALL ON) IA/1/2011 IA/2/2011	26-11-2020 (4.00- 5.00 PM)	R JOSEPH Vs S NARAYANAPPA	PRABHAKAR.L SHETTY
37	O.S. 1801/2013 (CALL ON) IA/1/2013 IA/2/2013	26-11-2020 (4.00- 5.00 PM)	PARVATHI SALIMATH Vs VENKATESH MURTHY	B.A.C. CHANDRASHEKAR C. CHANASPUR

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 555/2012 (OBJECTIONS) IA/1/2012	26-11-2020 (4.00- 5.00 PM)	N. NARAYANA REDDY Vs E. NARAYANA REDDY	H.S.CHANDRAIAH
39	O.S. 1773/2013 (OBJECTIONS) IA/1/2013	26-11-2020 (4.00- 5.00 PM)	G. SESHADRIRAJU Vs KRISHNAPPA	N. THIMME GOWDA
40	O.S. 1729/2014 (OBJECTIONS) IA/1/2014	26-11-2020 (4.00- 5.00 PM)	A M KRISHNAPPA Vs N R GOVINDAPPA	N. KUMAR
41	O.S. 1233/2018 (OBJECTIONS)	26-11-2020 (4.00- 5.00 PM)	S. MUNISANJEEVAIAH Vs HANUMAIAH	S.V.GIRIDHAR.
42	O.S. 331/2014 (SUMMONS) IA/1/2014 IA/2/2014	26-11-2020	H.M. NARAYANASWAMY Vs MANJULA	V.VISHWANATH
43	O.S. 559/2015 (SUMMONS) IA/1/2015	26-11-2020	VENKATAMMA Vs REETHA	HARSHA
44	O.S. 1069/2015 (SUMMONS) IA/1/2015	26-11-2020	A JAYALAKSHMI Vs LAKSHMAMMA	L.SURESH.
45	O.S. 1107/2015 (SUMMONS) IA/1/2015	26-11-2020	SUNNINGADALE DEVELOPMENTS REPTD ARUN ADVANI Vs VENKATAMMA	VISHWANATH G L.
46	O.S. 1125/2015 (SUMMONS) IA/1/2015 IA/2/2015	26-11-2020	SUBBAIAH Vs K.S.NAHESH	A.R. KRISHNAMURTHY.
47	O.S. 121/2016 (SUMMONS) IA/1/2016 IA/2/2016	26-11-2020	TAWAKAL SAB Vs AYAB	H M SOMASHEKARIAH
48	O.S. 719/2016 (SUMMONS) IA/1/2016	26-11-2020	PUTTAMMA Vs RATNAMMA	D.M. Joshi
49	O.S. 873/2016 (SUMMONS) IA/1/2016	26-11-2020	MANDALAPPA REP T GOPALAPPA Vs MAHALAKSHMI	N SRIDHAR
50	O.S. 893/2016 (SUMMONS) IA/1/2016	26-11-2020	NATRAJAN Vs RAJAREDDY	BAV
51	O.S. 947/2016 (SUMMONS) IA/1/2016	26-11-2020	L.V. LAKSHMI Vs M P RABHAKAR	KUMAR AND BHAT

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 1137/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	26-11-2020	P U BOPANNA Vs NAGAMMA	MMB
53	O.S. 1217/2016 (SUMMONS) IA/1/2016	26-11-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs S C VASANTHI	Nagaiah
54	O.S. 1221/2016 (SUMMONS) IA/1/2016	26-11-2020	PUSHPA GAYAN H Vs KARTHIK K	MAB
55	O.S. 1223/2016 (SUMMONS) IA/1/2016	26-11-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs KUMARASWAMY	Nagaiah
56	O.S. 419/2017 (SUMMONS) IA/1/2017 IA/2/2017	26-11-2020	THOMAS RAVI MATHEWS Vs SHARADA	
57	O.S. 693/2017 (SUMMONS) IA/1/2017	26-11-2020	UMMADI SETTY BAGYA LAKSHMI Vs VIJAYA	NSV
58	O.S. 1127/2017 (SUMMONS) IA/1/2017	26-11-2020	LALITHA VANI Vs PUTTAMMA	A T MALLYA
59	O.S. 1133/2017 (SUMMONS) IA/1/2017	26-11-2020	B BETTAIAH Vs GEETHAMMA	BRN
60	O.S. 27/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	26-11-2020	ASHA N DESAI Vs C RAMAIAH REDDY	K N DAYALU
61	O.S. 283/2018 (SUMMONS) IA/1/2018	26-11-2020	ANIL Vs AMMAYYAMMA ALIAS CHIKKAAMMAYA	P.R.D
62	O.S. 875/2019 (SUMMONS) IA/1/2019	26-11-2020	SAROJAMMA Vs YALLAPPA	VASANTH KUMAR B.M
63	O.S. 985/2019 (SUMMONS) IA/1/2019 IA/2/2019	26-11-2020	MOHAMMED SABIR Vs N. ARSHIYA ALIAS N. HASEEN TAJ	T4J LAW ASSOCIATES
64	O.S. 1071/2019 (SUMMONS) IA/1/2019	26-11-2020	MUNIRATHNA M.R Vs GEETHA SANJAY VHATKAR	K. VIJAY KUMAR

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
65	O.S. 1075/2019 (SUMMONS) IA/1/2019	26-11-2020	K. CHANDRA PRABHA Vs GEETHA SANJAY VHATKAR	K. VIJAY KUMAR
66	O.S. 1137/2019 (SUMMONS) IA/1/2019	26-11-2020	PADMA P. Vs MANJUNATH	MRH ASSOCIATES
67	O.S. 1277/2019 (SUMMONS) IA/1/2019	26-11-2020	TIPPU SULTAN Vs PRAVEEN	AFZAL KHAN
68	O.S. 523/2020 (SUMMONS) IA/1/2020	26-11-2020	SRI. P. RAJANNA REP BY P SEETHARAMAIAH Vs SMT. MUNIYAMMA	D.S.JAYARAJ
69	O.S. 1599/2013 (NOTICE) IA/1/2013	26-11-2020	GEETHA Vs RAMANNA	K. MUNIRAJU
70	O.S. 123/2017 (NOTICE) IA/1/2017	26-11-2020	KRISHNAPPA THIMMANAGODA PATIL Vs INDIRAMMA	A C SATISH
71	Misc 69/2018 (NOTICE)	26-11-2020	THIMMARASAPPA Vs THE COMMISSIONER	S .S ASSOCIATIES
72	Misc 27/2019 (NOTICE) IA/1/2019	26-11-2020	RAJU J S Vs MUKUNDA	SHARADA.C
73	O.S. 709/2019 (NOTICE) IA/1/2019 IA/2/2019	26-11-2020	NANJEGOWDA K Vs P. MUNIRAJU	A. V. R.
74	O.S. 919/2017 (HEARING) IA/1/2017 IA/2/2017	26-11-2020	PUSHPAVATHI N Vs SARAVANMADU	N SRINIVAS
75	O.S. 133/2019 (HEARING) IA/1/2019	26-11-2020	RITA E M Vs PWCAOA, PROVIDENT WELWORTH CITY APARTMENTS OWNERS ASSOCIATION REP BY SHANTHA GOWDA H B	NITIN A M AND ASSOCIATES
76	O.S. 1353/2019 (HEARING) IA/1/2019	26-11-2020	J VASANTHA KUMARI Vs MUNISWAMY	KAMAKSHI B S
77	O.S. 1131/2014 (AMENDMENT) IA/1/2014 IA/2/2014	26-11-2020	GOVINDAPPA Vs SHIVANNA	R.S.SURESHA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
78	O.S. 379/2017 (APPEARANCE OF PARTY) IA/1/2017	26-11-2020	M S SARASWATHI Vs SHAKUNTHALAMMA	K R BHARADWAJ
79	O.S. 423/2017 (A.D.R) IA/1/2017 IA/2/2017 IA/3/2017	26-11-2020	SARASWATHI Vs GUDIYAPPA	
80	O.S. 21/2015 (CALL ON) IA/1/2015	26-11-2020	B.L.VINAY Vs D.J.NAGARAJ	Y.N.S.R
81	O.S. 513/2015 (CALL ON) IA/1/2015	26-11-2020	SEETHARAMAIAH Vs MARIGOWDA	R.S.KONARADDI
82	O.S. 153/2015 (OBJECTIONS) IA/1/2015	26-11-2020	R RAGHAVENDRA RAO Vs PRAJAPITHA BRAHMA KUMARIS REP BY BHRAHMA KUMAR RAMESH SHAH	G K KULKARNI
83	O.S. 249/2017 (OBJECTIONS) IA/1/2017	26-11-2020	T J GIRISH Vs RAMALINGAIAH	
84	O.S. 527/2018 (OBJECTIONS) IA/1/2018	26-11-2020	K.V. DARMAIAH Vs KRISHNAPPA	SURENDRABABU
85	O.S. 535/2018 (OBJECTIONS) IA/1/2018	26-11-2020	NARAYANASWAMY S. Vs MUNIYAPPA	M. SRINIVASA
86	Misc 45/2018 (OBJECTIONS)	26-11-2020	VADERAHALLI GRAMA PANCHAYATH REP BY PDO Vs SOMASHEKAR	K S KALLESHPA
87	Misc 51/2018 (OBJECTIONS)	26-11-2020	SHASHIKALA Vs THE COMMISSIONER	H RAJANNA
88	O.S. 153/2019 (OBJECTIONS) IA/1/2019	26-11-2020	M. JANGAMAPPA Vs ANJINAPPA	K.V CHANDRAREDDY
89	O.S. 1565/2019 (OBJECTIONS) IA/1/2019	26-11-2020	JAYASHANKAR Vs FIVE STAR BUSINESS CREDITS LIMITED REP BY MANAGER	NAGESH V.R
90	O.S. 1591/2019 (OBJECTIONS) IA/1/2019	26-11-2020	B. BETTAIAH Vs MUTTAIAH	S.C VENKATESH
91	O.S. 1747/2019 (OBJECTIONS) IA/1/2019	26-11-2020	JULIET MARY L. Vs S. CHARLES	G.K. LAW ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
92	O.S. 111/2020 (OBJECTIONS) IA/1/2020	26-11-2020	SYED AJAZ Vs S. KRISHNA	K.T DAKAPPA
